

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 944 of 2019

IN THE MATTER OF:

Shankar Ganapathy

...Appellant

Vs

K. R. Sundaresan & Ors.

....Respondents

Present:

For Appellant: None.

For Respondents: Mr. S. Santanam Swaminadhan, Mr. Kartik Malhotra and Ms. Ashima Sachdeva, Advocates for R-1.

ORDER

09.01.2020: Learned counsel for 1st Respondent is present. He states that Appellant is not appearing from last three dates.

Post this case 'for orders' on **10th January, 2020.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/sk